

(b) The Palace and the lands were not found suitable for purposes of an agriculture college.

Sardar Lal Singh: May I know what was wrong with the land?

Dr. P. S. Deshmukh: Nothing was wrong with the land, but the Palace would have required many modifications which would have been very costly.

Shri K. G. Deshmukh: May I know the reasons for shifting this Institute from Delhi to various other places?

Dr. P. C. Deshmukh: That is the recommendation of the Estimates Committee.

DELHI SUBURBAN TRAINS

*698. **Shri Radha Raman:** Will the Minister of Railways be pleased to state:

(a) whether Government have any proposals for extending the train service between New Delhi and Vinay Nagar to other areas or for starting some other trains to serve those areas;

(b) whether this train service is a part of the old scheme of a circular Railway in Delhi; and

(c) if not, when the original scheme will be implemented?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shah Nawaz Khan**): (a) Yes, the matter is under examination.

(b) No.

(c) The original scheme never took a concrete shape.

Shri Radha Raman: What is the average number of passengers per day in these trains which are run between New Delhi and Vinay Nagar, and have the Railways introduced cheap return tickets or monthly passes or intend doing so?

Shri Shah Nawaz Khan: The number of passengers who utilise these trains daily is about 1,500. We have not yet introduced season tickets.

Shri Radha Raman: May I know if the Government intend doing it?

The Deputy Minister of Railways and Transport (**Shri Alagesan**): At present, there is no such idea.

Shri Radha Raman: May I know the considerations for Government giving up the original scheme of a circular railway round about Delhi?

Shri Shah Nawaz Khan: As I just stated in my reply, the original scheme never took concrete shape.

Shri Heda: In view of the fact that office-going population is increasing in the areas round about Delhi, are Government contemplating to extend the suburban area scheme to many more places round about Delhi?

The Minister of Railways and Transport (**Shri L. B. Shastri**): That is so; we have got such a scheme.

TRAIN ACCIDENT

*699. **Pandit D. N. Tiwary:** Will the Minister of Railways be pleased to refer to the reply given to short notice question No. 5 on the 20th December, 1954 and state:

(a) whether the enquiry into the train collision on the 14th December, 1954 at Hajipur Station on the North Eastern Railway has since been completed; and

(b) if so, the findings thereof?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shah Nawaz Khan**): (a) Yes, Sir.

(b) The provisional finding of the Government Inspector of Railways, Calcutta, who held his statutory enquiry into the accident, is that the collision of No. 322 Down Prayag Passenger with No. 797 Up Goods train at Hajipur was caused due to points for the admission of No. 322 Down not having been correctly set.

पंडित डी. एन. तिवारी : बिना की गलती से एका हुआ उनके खिलाफ कोई